

8-1-2003

Hon. Mrs. Meera Chhibber, J.M

Shri S. Tyagi counsel for the applicant.
Shri V.V. Mishra appearing for the respondents.

By this O.A, the applicant had sought quashing of the suspension order dated 19-2-2002 and had sought a direction to the respondents No. 2 to complete the disciplinary proceedings and passed a final order on the representation of the applicant dated 24-9-2002. Today when the matter came up for hearing counsel for the applicant submitted that the respondents have already issued a final order on 26-11-2002 which have to be challenged now. Accordingly he sought permission of the court to withdraw this O.A with liberty filed a fresh O.A.

In view of the statements made by the applicant the O.A is dismissed as withdrawn with liberty to file the O.A.

J.M

Mandhu/